

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3465  
ANSWERED ON:10.12.2009  
AVIATION REGULATIONS ADVISORY PANEL  
Raghavan Shri M. K.

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether it is proposed to set up an Aviation Regulations Advisory Panel;
- (b) if so, the details thereof and the jurisdiction of the Panel;
- (c) the procedure adopted to select the Members to the Panel and their expertise;
- (d) the details of body of experts constituting the Panel;and
- (e) the time by which it is likely to submit the report/suggestions?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a):-Yes, Madam. Aviation Regulations Advisory Panel (ARAP) has been constituted by the Directorate General of Civil Aviation (DGCA) on 03.09.2009.
- (b):- The areas covered by ARAP are Airworthiness, Flight operations, Flight safety, Licensing of personnel, Air Transport services, Aerodrome and Air Navigation services and any other area.
- (c) and (d):-The members were selected on the basis of the recommendations received from the aviation industry. The panel includes experts from DGCA, airlines and airport operators.
- (e):-The ARAP has been constituted to advise on specified area of jurisdiction and its working is a dynamic process with reports being submitted from time to time.